HIGH COURT OF JAMMU & KASHMIR AND LADAKH AT SRINAGAR

(Hon'ble the Chief Justice's Secretariat)

Subject:- Transfer and postings of the Junior Assistants in the Jammu Division.

<u>ORDER</u>

No.<u>724 of 2022/PSY</u>

Dated:- 28.06.2022

Hon'ble the Chief Justice, in the interest of administration, has been pleased to approve the following transfers and postings of the Junior Assistant serving in various Courts in Jammu Division:-

S. No.	Name of the Employee	Present position	Present place of Posting	Proposed posting in the Judicial District
1.	Ms. Akanksha Anjali	Akanksha Anjali Copyist Munsiff Akhnoor, Jammu		Retained in Jammu to be posted at District HQ
2.	Sh. Sanjay Kumar	Criminal Clerk	Spl. Excise Magistrate Jammu	Kishtwar
3.	Sh. Chandni Sharma	Copyist	PDJ Court Jammu	Retained at District HQ Jammu for serving another tenure, on allowing her representation.
4.	Sh. Deepak Warikoo	Criminal Clerk	Munsiff Court Jammu	Reasi
5.	Ms. Amreen Khan	Copyist	Sub Judge Jammu	Reasi
6.	Ms. Sumitra Devi	Copyist	Municipal Magistrate Jammu	Retained in Jammu, however, her position may be shifted
7.	Sh. Aftab Nazir	Copyist	3 rd Addl. Munsiff Jammu	Reasi
8.	Ms. Santosh Kumari	Copyist	2 nd ADSJ Court Jammu	Retained in Jammu, for her posting at Akhnoor
9.	Sh. Haresh Kumar	English Record Keeper	PDJ Court Jammu	Judicial District Bhaderwah, for posting at Gandoh station, on allowing his representation.
10.	Ms. Nudrat Showkat Zargar	Copyist	Spl. Judge Anti- Corruption (CBI) Cases Jammu	Samba
11.	Sh. Mohd. Arshad Butt	Sh. Mohd. Arshad Butt Copyist Addl. Munsiff R.S Pura, Jammu		Udhampur
12.	Ms. Sapna Devi	Copyist	Spl. Judge Anti- Corruption Jammu	Retained in Jammu, for her posting in the office of Tehsildar, R.S. Pura
13.	Ms. Sozia Bano	Criminal Clerk	2 nd Addl. Munsiff Jammu	Samba
14.	Ms. Shazia Yousuf	Criminal Clerk	Munsiff R.S Pura, Jammu	District HQ Jammu, on allowing her representation.
15.	Ms. Manvi Sharma	Library Assistant	PDJ Court Jammu	Retained in Jammu, till next transfer session
16.	Sh. Ravi Kumar-II	Civil Clerk	Munsiff Court Jammu	Udhampur
17.	Ms. Rajni Sharma	Copyist	Passenger Tax Court Jammu	Retained in Jammu for her posting in the office of the Cantonment Magistrate, Jammu
18.	Ms. Meenakshi Padha	R&D Clerk	PDJ Court Jammu	Retained in Jammu, till next transfer session

19.	Sh. Lalit Ganhar	Copyist	Addl. Spl. Mob Magistrate (T) Jammu	Rajouri, for his posting at Sunderbani station
20.	Ms. Bindya Mahajan	Copyist	ADJ (Bank Cases)	Retained in Jammu, till next transfer session
21.	Sh. Ajay Sharma	Judicial Clerk	Jammu Cantonment Magistrate,	Retained in Jammu, for his posting at another station
22.	Ms. Ismile Khullar	Civil Clerk	Jammu Railway Magistrate	Retained in Jammu, for her posting at another station
23.	Sh. Mohd. Amin	Criminal Clerk	Jammu Passenger Tax Magistrate	
24.	Sh. Jaswant Singh	Civil Clerk	Jammu Munsiff Court Bishnah,	Poonch
25.	Sh. Mahesh Kumar	Criminal Clerk	Jammu Addl. Spl. Mobile Magistrate R.S Pura, Jammu	Udhampur
26.	Ms. Arshid Bibi	Copyist	Munsiff Court Jammu	Retained in Jammu, for her posting at another station
27.	Ms. Shahnaz	Copyist	Fast Track Court Jammu	Samba
28.	Ms. Indu Raina	Civil Clerk	Spl. Mob Mag. (Sub-Judge) Jammu	Samba
29.	Sh. Ajaz Ahmed	Criminal Clerk	3 rd Addl. Munsiff Jammu	Udhampur
30.	Ms. Preeti Sangotra	Copyist	ADJ Matrimonial Cases Jammu	Retained in Jammu, for her posting in the office of Tehsildar, Bishnah
31.	Sh. Ranjeet Singh	Civil Clerk	Sub Registrar Jammu	Samba
32.	Ms. Heena Rafiq	Assistant Record Keeper	PDJ Court Jammu	Retained in Jammu, for her posting at another station
33.	Ms. Tanu	Criminal Clerk	Spl. Municipal Magistrate Jammu	Retained in Jammu for posting at District HQ, on allowing her representation.
34.	Ms. Bhawana Mahajan	Copyist	ADSJ Court Jammu	Retained in Jammu, to serve another tenure at the HQ
35.	Ms. Uzma Fatima	Copyist	3 rd Addl TADA/POTA Jammu	Retained in Jammu, for her posting at another station
36.	Ms. Diksha Mahajan	Criminal Clerk	Spl. Mob Magistrate Jammu	Retained in Jammu, for her posting at another station
37.	Ms. Rafia Tabassum	Record Keeper	PDJ Court Jammu	Retained in District Jammu, on allowing her representation. However, she shall be shifted from her present post.
38.	Sh. Sushil Kumar Sharma	Junior Assistant	Spl. Judge Anti- Corruption Jammu	Samba
39.	Ms. Preeti Khosla	Copyist	Excise Magistrate, Jammu	Retained in Jammu, for her posting at Akhnoor station
40.	Ms. Avni Shukla	Copyist	Spl. Mob Magistrate (T) Jammu	Retained in Jammu, till next transfer session
41.	Sh. Aaqib Javed	Civil Clerk		Judicial District Bhaderwah
42.	Ms. Sadaf Bano	Judicial Clerk	Tehsildar Jammu	Samba
43.	Ms. Shivali Balgotra	Civil Clerk		Retained in Jammu, for her posting at another station
44.	Sh. Sunil Singh Bhau	Civil Clerk	Spl. Mob Magistrate (Traffic) Jammu	Retained in Jammu, for his posting at another station
45.	Sh. Kant Kumar	Criminal Clerk	Jammu	Jammu HQ, on allowing his representation.

46.	Ms. Palvi Gupta	Copyist	CJM Court, Jammu	Retained at District HQ Jammu, on allowing her representation. However, her posting shall be shifted.
47.	Sh. Jatinder Singh	Assistant Record Keeper	PDJ Court, Jammu	Samba, on considering his representation.
48.	Sh. Rohit Singh Billawaria	Civil Clerk	Munsiff R. S Pura, Jammu	Rajouri
49.	Sh. Yasir Qayoom	Civil Clerk	2 nd Addl. Munsiff Jammu	Ramban
50.	Sh. Sunil Verma	Copyist	Sub Registrar, Jammu	Samba, on allowing his representation.
51.	Ms. Pratibha Manhas	Civil Clerk	Municipal Magistrate, Jammu	Retained in Jammu, for her posting at another station
52.	Sh. Abdul Qadoos	Civil Clerk	Munsiff Bani, Kathua	Jammu
53.	Sh. Mudasar Nazar	Civil Clerk	Munsiff Basohli, Kathua	Retained in Kathua, for his posting at another station
54.	Sh. Shashi Paul	R&D Clerk	PDJ Court Kathua	Retained in Kathua, for his posting at another station
55.	Sh. Makhan Singh	Criminal Clerk	Munsiff Mob Mag. (T) Kathua	Retained in Kathua, for his posting at another station
56.	Sh. Jasbir Singh	Criminal Clerk	Munsiff Court Billawar, Kathua	Retained in Kathua, for his posting at another station
57.	Ms. Diksha Verma	Criminal Clerk	Munsiff, Hiranagar, Kathua	Retained in Kathua, for his posting at another station
58.	Sh. Lakif Ali	Copyist	Munsiff Court, Billawar, Kathua	Retained in Kathua, for his posting at another station
59.	Ms. Divya Gupta	Copyist	Sub Judge/CJM Kathua	Samba
60.	Sh. Sat Paul	Copyist	Munsiff Court Bani, Kathua	Retained in Kathua, for his posting at another station
61.	Sh. Vishal Zerial	Criminal Clerk	Munsiff Basohli, Kathua	Retained in Kathua, for his posting at another station
62.	Sh. Karnail Chand	Civil Clerk	Munsiff Hiranagar, Kathua	Retained in Kathua, for his posting at another station
63.	Sh. Gulshan Kumar	Civil Clerk	Munsiff Billawar, Kathua	Retained in Kathua, for his posting at another station
64.	Sh. Yasar Arfat	Criminal Clerk	Addl. Spl. Mobile Magistrate Billawar, Kathua	Retained in Kathua, for his posting at another station
65.	Sh. Mohinder Pratap Singh	Judicial Clerk	Tehsildar Billawar, Kathua	Retained in Kathua, for his posting at another station
66.	Sh. Anil Kohli	Judicial Clerk	Tehsildar Basohli, Kathua	Retained in Kathua, for his posting at another station
67.	Sh. Rohit Sharma	Criminal Clerk	Spl. Mob Magistrate Kathua	Retained in Kathua, for his posting at another station
68.	Sh. Shoukat Ali	Civil Clerk	Munsiff Mahanpur, Kathua	Retained in Kathua for his posting in the office of Tehsildar, Billawar
69.	Sh. Arif Ahmad	Judicial Clerk	District Magistrate Kathua	Retained in Kathua, for his posting at Bani station
70.	Sh. Shakil Ahmad	Civil Clerk	Spl. Mob Magistrate Kathua	Retained in Kathua, for his
71.	Sh. Gulzar Ahmad	Judicial Clerk	Tehsildar Hiranagar, Kathua	posting at another station Retained in Kathua, for his posting at Kathua HQ
72.	Sh. Shambu Dutt	Copyist	Munsiff Basohli, Kathua	Retained in Kathua, for his posting at Bani station

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73,	Ms. Ranjana Devi	Copyist	Munsiff Mob Magistrate (Traffic) Kathua	Retained in Kathua, for her posting in the office of Tehsildar, Hiranagar
74.	Sh. Manoj Kumar Sharma	Criminal Clerk	Munsiff Mahanpur, Kathua	Kathua, for his posting at District HQ, on considering his representation.
75.	Sh. Sudeshwar Singh	Civil Clerk	Munsiff Kathua	Retained in Kathua, for his posting in the office of Tehsildar, Basohli
76.	Sh. Yasir Abbas	Civil/Criminal Clerk	Munsiff Udhampur	Jammu, on allowing his representation.
77.	Ms. Sunita Rani Sharma	Copyist	Sub Judge Court Ramnagar, Udhampur	Retained in Udhampur, for her posting at another station
78.	Sh. Anil Kumar Shan	Criminal Clerk	Munsiff Court Majalta, Udhampur	Kishtwar
79.	Sh. Sanjeev Singh	Copyist	Sub Judge Court	Retained in Udhampur, for his posting at HQ
80.	Ms. Anshu	Typist	PDJ Court Udhampur	Retained in Udhampur, for her posting at another station
81.	Sh. Rajit Kumar	Criminal Clerk	Munsiff Chenani, Udhampur	Bhaderwah
82.	Sh. Hardev Singh	Record Keeper	Sub Judge Ramnagar,	Retained in Udhampur, for his posting at HQ
83.	Sh. Sanjeet Singh	Civil Clerk	Spl. Mobile Magistrate	Retained in Udhampur, for his posting at another station
84.	Ms. Shehnaz Kousar	Copyist	PDJ Court Udhampur	Jammu
85.	Ms. Dipshi Mahajan	Copyist	Spl. Mob Magistrate Udhampur	Retained in Udhampur, for her posting at another station
86.	Sh. Love Kumar	Judicial Clerk	Distt. Magistrate Udhampur	Retained in Udhampur, for his posting at Chenani station
87.	Sh. Surinder Kumar	Criminal Clerk	Spl. Mob Magistrate Udhampur	Retained in Udhampur, for his posting at Ramnagar station
88.	Sh. Baljuni Kumar	Civil Clerk	Munsiff Chenani, Udhampur	Bhaderwah HQ, on allowing his representation.
89.	Sh. Kuldeep Singh	Criminal Clerk	Sub Judge Ramnagar, Udhampur	Retained in Udhampur, for his posting at another station
90.	Ms. Deepika Dogra	Civil Clerk	Sub Judge Katra, Reasi	Udhampur
91.	Sh. Rajat Sharma	Civil Clerk	Munsiff Court Katra, Reasi	Udhampur
92.	Ms. Saloni Khajuria	Copyist	Sub Judge Court Katra, Reasi	Kathua
93.	Sh. Mukul Bakshi	Copyist	Munsiff Court Katra, Reasi	Jammu
94.	Sh. Girish Kumar	Criminal Clerk	Munsiff Katra, Reasi	Jammu
95.	Sh. Altaf Hussain	Civil Clerk	Munsiff Mahore, Reasi	Retained in Reasi, for his posting at another station
96.	Sh. Varinder Kumar	Copyist	Munsiff Mahore, Reasi	Retained in Reasi, for his posting at another station
97.	Sh. Jag Paul	Criminal Clerk	Addl. Spl. Mob Magistrate Reasi	Udhampur
98.	Ms. Shehnaz Begum	Copyist	CJM Reasi	Retained in Reasi, for her posting at another station
99.	Ms. Mohsay Neen	Copyist	Addl. Spl. Mob Magistrate Reasi	Jammu
100). Sh. Varun Jamwal	Criminal Clerk	Munsiff Court Mahore, Reasi	Retained in Reasi, for his posting in the office of Tehsildar, Reasi
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101.	Sh. Prakash Singh	Judicial Clerk	Tehsildar, Reasi	Udhampur
102.	Sh. Surjit Kumar	Criminal Clerk	Sub Judge/CJM Samba	Udhampur
103.	Sh. Jugal Kishore	Judicial Clerk	District Magistrate Samba	Udhampur
104.	Ms. Meenakshi Vaid	Civil/ Criminal Clerk	Addl. Munsiff Samba	Jammu
105.	Ms. Asiya Amin Wani	Copyist	PDJ Court Samba	Jammu
106.	Ms. Hitishi Mahajan	R&D Clerk	PDJ Court Samba	Jammu
107.	Ms. Avedna Bali	Copyist	Addl. Spl. Mob Magistrate Samba	Jammu
108.	Ms. Amandeep Kour	Civil Clerk	Munsiff Court Samba	Kathua
109.	Ms. Babita Rani	Copyist	Munsiff Samba	Retained in District Samba for another tenure, on allowing her representation.
110.	Sh. Kamal Kishore	Criminal Clerk		Kathua, on allowing his representation.
111.	Sh. Maqbool Hussain	Record Keeper	PDJ Court Samba	Jammu
112.	Sh. Nitish Kumar Baru	Civil Clerk	CJM Samba	Jammu
113.	Sh. Kewal Krishan	Criminal Clerk	Munsiff Thathri, Doda, Bhaderwah	Ramban
114.	Sh. Mahesh Kumar	Criminal Clerk	Munsiff Gandoh, Doda, Bhaderwah	Ramban
115.	Ms. Iqra Rubhan Malik	Criminal Clerk	ADSJ Fast Track Court Doda, Bhaderwah	Retained in Bhaderwah for her posting at another station
116.	Ms. Sehrish Parveen	Judicial Clerk	Tehsildar Gandoh, Doda, Bhaderwah	Bhaderwah
117.	Ms. Ruchi Raina	Copyist	CJM Doda, Bhaderwah	Bhaderwah
118.	Ms. Mahik Shabir Qazi	Criminal Clerk	Sub Judge Doda Bhaderwah,	Retained in Bhaderwah, for her posting at another station
119.	Ms. Sumera Anjum	Copyist	Addl. Spl. Mob Mag. Doda, Bhaderwah	Retained in Bhaderwah for her posting at another station
120.	Ms. Shazia Muzaffer	Copyist	ADSJ (Fast Track) Doda, Bhaderwah	Kishtwar
121.	Ms. Qazima Aslam	Copyist	ADSJ Court Doda, Bhaderwah	Retained in Bhaderwah, for her posting at another station
122.	Ms. Mehnaza Bano	Criminal Clerk	Spl Mob Magistrate (Sub- Judge) Doda, Bhaderwah.	Retained in Bhaderwah, for her posting at another station
123.	Ms. Farahana Bano	Copyist	Spl. Mob Magistrate (Sub Judge) Bahderwah, Doda, Bhaderwah	Jammu HQ, on allowing her representation.
124.	Sh. Akhter Hussain	Civil Clerk	Munsiff Gandoh, Doda, Bhaderwah	Udhampur
125.	Sh. Koshal Kumar	Judicial Clerk	District Magistrate Doda, Bhaderwah	Jammu
126.	Sh. Mohd Fareed Batt	Typist	PDJ Court, Doda, Bhaderwah	Retained in Bhaderwah to be posted in the office of District Magistrate, Doda
127.	Ms. Sadaf Hassan Beg	Criminal Clerk	Addl. Spl. Mob Magistrate Doda, Bhaderwah	Retained in Bhaderwah, for another tenure, on allowing her representation. However, she shall be shifted from her present post.

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128.	Ms. Summera Tasleem	Civil Clerk	Sub Judge Doda, Bhaderwah	Retained in Bhaderwah for her posting at another station
129.	Ms. Saima Banoo	Judicial Clerk	Tehsildar Doda, Bhaderwah	Retained in Bhaderwah for her posting at another station
130.	Ms. Salima Bano	Judicial Clerk	Tehsildar Thathri, Doda, Bhaderwah	Retained in Bhaderwah for her posting at another station
131.	Sh. Abid Wasim	Criminal Clerk	Munsiff Mob Magistrate (Traffic), Doda, Bhaderwah	Ramban, on allowing his representation.
132	. Sh. Mohd Rafi	Copyist	Munsiff Mob. Magistrate, (T) Doda, Bhaderwah	Udhampur
133	. Ms. Aneeqa Khalid	Civil Clerk	Spl. Mob Magistrate Bhaderwah, Doda, Bhaderwah	Retained in Bhaderwah for her posting in the office of Tehsildar, Doda
134	. Sh. Shahid Hussain	Civil Clerk	Munsiff Thathri, Doda, Bhaderwah	Kishtwar, on allowing his representation.
135	5. Sh. Indivir Kotwal	Civil Clerk	Sub Judge/CJM Ramban	Jammu, for posting at HQ.
130	5. Ms. Nida Tabassum	Civil Clerk	Sub Judge Batote, Ramban	Bhaderwah
13	7. Sh. Ashfaq Ahmad	Civil Clerk	Munsiff Gool, Ramban	Retained in Ramban for his posting at another station
13	8. Ms. Shaista Masood	Judicial Clerk	Tehsildar Gool, Ramban	Jammu
13	9. Sh. Mohd Shabeer Sohil	Civil Clerk	Munsiff Banihal, Ramban	Retained in Ramban for his posting at another station
14	0. Sh. Manjit Singh	Civil/Criminal Clerk	Munsiff Ukhral, Ramban	Retained in Ramban for his posting at another station
14	1. Sh. Birlap Singh	Criminal Clerk	CJM Ramban	Jammu
14	2. Sh. Tauqir Ahmad	Criminal Clerk	Munsiff Court Gool, Ramban	Retained in Ramban for his posting at another station
14	3. Sh. Nissar Ahmad	Copyist	Munsiff Banihal, Ramban	Bhaderwah, on allowing his representation.
14	4. Sh. Ajit Kumar Dutt	Copyist	Addl. Spl. Mob Magistrate Ramban	Retained in Ramban for his posting at another station
14	5. Sh. Syeed Sajad Qasim	n Copyist	Munsiff Court Banihal, Ramban	Retained in Ramban for his posting at another station
14	6. Sh. Rakesh Kumar	Copyist	Pr. Distt. & Sessions Judge, Ramban	Jammu, to serve in any outlying Court, on allowing hi representation.
14	7. Sh. Gopi Nath Thakur	Criminal Clerk	Sub-Judge, Batote, Ramban	Bhaderwah, for posting at Thathri, on allowing his representation.
14	8. Ms. Mehnaz Tabassun	n Copyist	PDJ Court Kishtwar	Retained in Kishtwar for her posting in the office of Distric Magistrate, Kishtwar
14	9. Sh. Irshad Ahmad Dev	Junior Ahlimad	PDSJ Kishtwar	Retained in Kishtwar till next transfer session
15	0. Sh. Ashfaq Ahmad Mi	r Judicial Clerk	District Magistrate Kishtwar	Ramban
15	1. Sh. Mohit Kumar	Copyist	Addl. Spl. Mobile Magistrate Kishtwar	Retained in Kishtwar for his posting in the office of ACR (Revenue) Kishtwar
15	2. Sh. Sunder Singh	Judicial Clerk	Asst. Commissioner Revenue, Kishtwar	Ramban
15	3. Sh. Rohit Kotwal	Criminal Clerk	Addl. Spl. Mob Magistrate Munsiff Kishtwar	Bhaderwah for his posting at Doda station

154.	Sh. Shri Krishan	Copyist	CJM Kishtwar	Retained in Kishtwar for his posting in the office of Naib- Tehsildar, Nowgam (Marwah)
155.	Sh. Yasir Butt	Civil Clerk	CJM Kishtwar	Bhaderwah, on allowing his representation.
156.	Sh. Ghulam Mohi U Din	Judicial Clerk	Naib Tehsildar Nowgam (Marwah), Kishtwar	Ramban
157.	Sh. Shiv Raj	Civil/Criminal Clerk	Munsiff Kishtwar	Udhampur
158	Ms. Nairah Javed Sheikh	Copyist	PDJ Court Kishtwar	Retained in Kishtwar for her posting in the office of Tehsildar, Kishtwar in place of Sh. Mohd. Ahrar, Junior Assistant who may be shifted to any Court in the District
159). Sh. Mohd Hasaq	Civil/Criminal Clerk	Munsiff Kotranka, Rajouri	Poonch, on allowing his representation.
16). Sh. Mohd Zahid	Criminal Clerk	Munsiff Mobile Magistrate (T) Rajouri	Retained in Rajouri for his posting at another station
16	1. Sh. Jasbir Kumar	Civil Clerk	Munsiff, Sunderbani, Rajouri	Jammu, for his posting at R.S. Pura station
16	2. Sh. Javed Iqbal	Copyist	Munsiff Budhal, Rajouri	Poonch
16	3. Sh. Ajaz Ahmad	Criminal Clerk	Munsiff Thanamandi, Rajouri	Retained in District Rajouri, on allowing his representation. However, he shall be posted out of HQ.
16	64. Ms. Tehmina Kosser	Civil Clerk	Munsiff Thanamandi, Rajouri	District HQ Rajouri, on allowing her representation.
10	55. Sh. Ashu Sagotra	Copyist	Munsiff Sunderbani, Rajouri	Jammu
10	56. Sh. Rakesh Kumar-I	Civil Clerk	Spl. Mob Magistrate Rajouri	Bhaderwah, on allowing his representation.
1	57. Sh. Gosha	Criminal Clerk	Munsiff Kalakote, Rajouri	Jammu
1	68. Sh. Anil Kumar	Criminal Clerk	Sub Judge Nowshera, Rajouri	Bhaderwah, on allowing his representation.
1	69. Sh. Farman Ali	Civil Clerk	Sub Judge Nowshera, Rajouri	Reasi
1	70. Sh. Sahil Sharma	Civil Clerk	Munsiff Kalakote, Rajouri	Jammu
1	71. Sh. Khaliq Hussain	Criminal Clerk	Munsiff, Budhal, Rajouri	Jammu, on allowing his representation.
1	72. Sh. Masood Hussain	R&D Clerk	PDJ Court Poonch	Retained in Poonch for his posting at another station
1	73. Sh. Asiaf Kirmani	Judicial Clerk	District Magistrate Poonch	Retained in Poonch for his posting at another station
1	74. Sh. Shahbaz Ahmad Mir	Criminal Clerk	Munsiff Mendhar, Poonch	Retained in Poonch for his posting at another station
1	75. Sh. Mohd Ahsen	Criminal Clerk	Munsiff Mob Magistrate (T) Poonch	Retained in Poonch for his posting at another station
1	76. Ms. Asma Bukhari	Copyist	Munsiff Mob. Magistrate (T) Poonch	Retained in Poonch for her posting at another station
1	77. Sh. Mohammad Rafi	Civil Clerk	Spl. Mob Magistrate (Sub Judge) Poonch	Rajouri
1	78. Sh. Vikram Sharma	Copyist	Addl. Spl Mob Mag Surankote, Poonch	Jammu
-	79. Sh. Abhilash Choudhary	Civil Clerk	Sub Judge Surankote, Poonch	Jammu, on allowing his representation.

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180.	Sh. Ajay Shashoo	Copyist	Spl. Mob Magistrate Poonch	Jammu
181.	Sh. Mushtaq Ahmad	Criminal Clerk	Spl. Mob Magistrate Poonch	Retained in Poonch for his posting at another station
182.	Sh. Faizan Ayoub Mir	Criminal Clerk	Addl. Spl. Mob Magistrate Surankote, Poonch	Rajouri
183.	Sh. Mehmood Hussain Shah	Civil Clerk	Poonch	Retained in Poonch for his posting at another station
184.		Judicial Clerk	Tehsildar Poonch	Jammu, on allowing his representation.

Note:-

- 1. All the concerned Pr. District & Sessions Judges shall make further postings/adjustments of all the transferees within their respective Districts within a period of seven days as per the availability of vacancies, under intimation to this Secretariat.
- 2. The transferees who have been retained in any judicial district shall be shifted from their current station, if no indication to the contrary has been mentioned in column 5.
- 3. In case of shifting of any transferee from one station to another in a district, if vacancy is not available, Pr. District & Sessions Judge concerned may transfer a person with longest stay to another station in the
- 4. All the Presiding Officers shall ensure that transferees are relieved within 10 days from the date of issuance
- 5. Pr. District & Sessions Judges shall personally monitor the implementation of the order and report compliance.

(By Order of Hon'ble the Chief Justice).

(Rajeev Gupta)

Principal Secretary to Hon'ble the Chief Justice

Dated:- 28.06.2022

No. <u>560-591/PSY-602</u> Copy to the:-

- 1. Registrar General, High Court of J&K and Ladakh, Srinagar.
- 2. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
- 3. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
- 4. Registrar Judicial, High Court of J&K and Ladakh, Jammu.
- for information. 5. Pr. District & Sessions Judge Jammu/ Udhampur/ Kishtwar / Bhaderwah/ Poonch/
- Rajouri/ Reasi/ Ramban/ Kathua / Samba. 6. Addl. Distt. & Sessions Judge Jammu / Rajouri / Udhampur / Kathua
- 7. 1st Addl. District & Sessions Judge, Srinagar. 8. 3rd Addl. Distt. & Sessions Judge (TADA/POTA) Jammu.
- 9. Spl. Judge Anti-Corruption (CBI Cases) Jammu.
- 10. Addl / Spl. Judge (Anti-Corruption) Jammu
- 11. Addl. District & amp; Sessions Judge (Fast Track) Jammu 12. CJM / Sub Judge, Jammu / Surankote / Ramban / Rajouri / Udhampur / Kishtwar / Reasi / Katra /
- Doda/ Samba/ Kathua/ Ramnagar.
- 13. City Judge, Jammu. 14. Spl. / Addl. Mobile Magistrate, Jammu / Bhaderwah / Kathua / Poonch / Rajouri / Udhampur
- /Kishtwar / Doda 15. Addl. Spl. Mobile Magistrate, (Traffic) Jammu
- 16. Electricity Magistrate, Jammu.
- 17. Municipal Magistrate, Jammu. 18. Passenger Tax Magistrate, Jammu.
- 19. Special Excise Magistrate, Jammu 20. District Magistrate, Kathua/ Samba/ Doda/ Kishtwar/ Poonch

- 21. Addl. District Magistrate, Doda
- 22. Munsiff / JMIC, Jammu / Akhnoor / Hiranagar/ R.S. Pura/ Billawar/ Mahanpur/ Bishnah/ Kathua/ Basohli/ Chenani/ Katra/ Reasi/ Mahore/ Majalta/ Udhampur/ Ukhral/ Gool/ Kotranka/ Rajouri/ Thanamandi/ Kalakote/ Mendhar/ Budhal.
- 23. Addl./2nd/3rd Munsiff, R.S. Pura/ Jammu.
- 24. ACR (Revenue), Kishtwar.
- 25. Cantonment Magistrate, Jammu.
- 26. Tehsildar, Jammu/ R.S. Pura/ Bishnah/ Billawar/ Basohli/ Hirnagar/ Reasi/ Gandoh/ Doda/ Gool/ Thathri/ Poonch
- 27. Naib Tehsildar, Nowgam (Marwah).

.... for information.

- 28. CPC, eCourt, High Court of J&K and Ladakh Srinagar for uploading the same in the High Court website.
- 29. Director, Finance, High Court of J&K and Ladakh, Srinagar. for information.
- 30. Chief Librarian, High Court of J&K, and Ladakh Jammu/Srinagar, for keeping up of the record of same.
- 31. Order Book.

Principal Secretary to Hon'ble the Chief Justice